

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3061
ANSWERED ON:24.04.2012
GOVERNMENT ACCOMMODATION
Anuragi Shri Ghansyam

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to provide free of cost government accommodation to urban poor;
- (b) if so, the details thereof and the time by which this scheme is likely to be implemented; and
- (c) if not, the reasons therefore?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b): Government of India does not propose to provide free of cost Government accommodation to urban poor. However, under various schemes subsidy is given to the urban poor as per details mentioned below:

The Government of India has launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to assist cities and towns in taking up housing and infrastructural facilities for the urban poor in 65 select cities in the country under the Basic Services to the Urban Poor (BSUP) Programmes for the urban poor in the country. For other cities/towns, the Integrated Housing and Slum Development Programme (IHS DP) was launched. A minimum of 12% beneficiary contribution have been stipulated, which in case of SC/ST/BC/OBC/PH and other weaker sections shall be 10%.

A similar provision has also been incorporated in Rajiv Awas Yojana (RAY) with respect to beneficiary contribution.

Under Interest Subsidy Scheme for Housing the Urban Poor (ISHUP), beneficiaries can avail subsidized housing loans where in Net Present Value (NPV) of 5% of interest for entire loan period is provided upfront to the banks so as to pass on the benefit over the term of the loan.

Incentives are given upto Rs. 50,000 per Dwelling Unit or 25% of cost of infrastructure, whichever is lower, to the developers of affordable housing units under Affordable Housing in Partnership (AHP) scheme.

(c) : All these schemes are demand driven and are dependent on the pace set by the State Governments under RAY and JNNURM and on the off take by Economically Weaker Section

(EWS)/Lower Income Group (LIG) beneficiaries under ISHUP and by builders/promoters under Affordable Housing in Partnership.